CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 17/12/2018

C.P./260/24/2015 AKHILA CHANDRA SAHOO

O.A./260/796/2013 -V/S-MA 354/16 FOR MODIFICATION T DEY

OF ORDER ITEM NO:28

FOR APPLICANTS(S) Adv.: Mr. J.K. Lenka

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

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| Notes of The Registry | Order of The Tribunal | |
| | Mr. S. Behera, Ld. Counsel for the alleged contemnors submitted that in this case, the Respondents have complied with the order since the amount recovered is returned back and deposited in petitioner's account. This is agreed by the Ld. Counsel for the Petitioner. Accordingly, the C.P. is dropped. Notices discharged. | |
| | Registry is directed to delete the names of Ms.S. Mohapatra & Mr. S.K. Patra and reflect the name of Mr. S. Behera in the cause list, Ld. Counsel for the alleged contemnors. Registry is also directed to list the O.A. No.796/13 for consideration before this Bench in the first week of January. | |
| | Copy of this order be given to Ld. Counsel for both the sides. | |
| | (SWARUP KUMAR MISHRA) MEMBER (J) | (GOKUL CHANDRA PATI) MEMBER (A) |

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